

Minimum wages for beedi workers

1319. SHRI E. BALANANDAN: Will the Minister of LABOUR be pleased to state how many State Governments have prescribed statutory minimum wages for bidi workers?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): According to available information minimum wages under the Minimum Wages Act have been fixed by the following States in respect of Bidi Industry:—

Andhra Pradesh, Assam, Bihar, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal.

#### Demurrage claimed

1320. SHRI NIREN GHOSH: Will the Minister of RAILWAYS be pleased to state the amount of wharfage and demurrage charges waived by the Railways during 1977-78 and 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

#### Statement

Sl. No.	Name of the Statutory Body	Date of Expiry
1	2	3
1	Minimum wages Advisory Board (Section 7)	March, 1978
2	Minimum wages Central Advisory Board (Section 8) -	June, 1974
3	Mining Boards for States of West Bengal and Assam.	21-12-1965
4	Three Mining Boards one each of State of Bihar, Orissa, Maharashtra and Gujarat.	21-12-1965
5	Mining Board for Andhra Pradesh	25-3-1966
6	Mining Board for Mysore and Kerala	14-4-1966
	Minig Boards for Punjab, Rajasthan, Delhi and Himachal Pradesh.	20-11-1966
8	Mining Boards for Uttar Pradesh and Madhya Pradesh.	13-4-1968

The amounts of wharfage and demurrage waived during the years 1977-78 and 1978-79 are as under:

(Figures in lacs of Rupees)

		Wharfage	Demurrage
1977-78.	. . .	681.74	979.05
1978-79.	. . .	755.95	769.42

#### Constitution of Statutory Bodies

1321. SHRI NIREN GHOSH: Will the Minister of LABOUR be pleased to state:

(a) the names of statutory bodies that have expired their original terms of office and the dates of expiry of their earlier terms; and

(b) the steps Government propose to take to reconstitute them?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b). A Statement is placed on the Table of the House.